

be pleased to state:

(a) the names of the States in India where Non-state residents are being barred from acquiring land or other immovable property in those States; and

(b) the reasons for such restrictions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Government are not aware of any such restrictions in respect of non-State residents as such in any State, except Jammu and Kashmir and Nagaland. In several States, however, laws exist imposing reasonable restrictions on the right to acquire, hold or dispose of property, in the interest of Scheduled Tribes. Detailed information in this regard had been furnished in answer to Lok Sabha starred question No. 877 on 20th December, 1968, except in regard to Bihar, Kerala, Tamil Nadu, Maharashtra and Orissa. According to information received from Maharashtra and Orissa, there are no such restrictions in force in those States. Information from Bihar, Kerala and Tamil Nadu are awaited.

Coastal Shipping Industry

616. SHRI MUHAMMAD SHERIFF: Will the Minister of TRANSPORT AND SHIPPING be pleased to state the steps taken for the rehabilitation of the coastal shipping industry in the light of the recommendations made by the Study Group appointed in September 1967?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): The recommendations of the Study Group as adopted by the National Shipping Board are being examined by Government.

Andaman Traffic

617. SHRI MUHAMMAD SHERIFF: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) the total requirements for ships (both passenger and cargo) for catering to the Andaman traffic;

(b) how much of it is available now; and

(c) the measures proposed to be adopted to fulfill the rest of the need?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): (a) to (c). The requirements in respect of both passenger and cargo traffic are adequately met by 4 ships consisting of 2 passenger-cum-cargo vessels, a cargo vessel and a timber carrier, operating between the mainland and the island.

महाराष्ट्र में राष्ट्रीय राजपथ

618. श्री देवराव पाटिल : क्या परिवहन तथा नौबहन मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र राज्य में राष्ट्रीय राजमार्ग की स्थिति में सुधार करने के लिये सरकार ने 1967-68 में क्या कार्यवाही की है; और

(ख) इस प्रयोजन के लिए उक्त वर्ष में कितनी राशि स्वीकार की गई है ?

संसद-कार्य विभाग और नौबहन तथा परिवहन मंत्रालय में उप-मंत्री (श्री इकबाल सिंह) : (क) 6.56 करोड़ रुपये लागत के 109 निर्माण कार्य 1967-68 में प्रगति पर थे।

(ख) 1967-68 में महाराष्ट्र सरकार को 84.81 लाख रुपये की राशि आर्बटन की गई।